

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF VARSHA  
CORPORATION LIMITED**

| Sr. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                                                                                       |
|---------|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | Varsha Corporation Limited                                                                                                                                                                                                                                                    |
| 2.      | Date of incorporation of corporate debtor                                          | 26 <sup>th</sup> December, 2000                                                                                                                                                                                                                                               |
| 3.      | Authority under which corporate debtor is incorporated /Registered                 | ROC-Mumbai                                                                                                                                                                                                                                                                    |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | CIN:U24134MH2000PLC130217                                                                                                                                                                                                                                                     |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | Varsha, 13, Adarsh Soc, Ramchandra Lane Extn, Malad West, Mumbai – 400064                                                                                                                                                                                                     |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 02 <sup>nd</sup> August, 2023                                                                                                                                                                                                                                                 |
| 7.      | Liquidation commencement date of corporate debtor                                  | Hon'ble NCLT passed the Liquidation order on 2 <sup>nd</sup> August, 2023 (Copy of the Order received from NCLT website on 16 <sup>th</sup> August, 2023)                                                                                                                     |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Vinodkumar Pukhraj Ambavat<br>IBBI Registration No. IBBI/IPA-001/IP-P00420/2017-18/10743                                                                                                                                                                                      |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | <b>Registered address:</b><br><br>Room No. 40, 9/15 Morarji Velji Bldg, 1st Floor, Dr. M.B Velkar Street, Kalbadevi Road, Mumbai - 400002<br><br><b>Email:</b> vinod.ambavat@ajallp.com                                                                                       |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | <b>Registered Address:</b> Orion Resolution and Turnaround Private Limited, 811, 8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400093.<br><br><b>Email:</b><br>cirp.varshacorporation@gmail.com |
| 11.     | Last date for submission of claims                                                 | 15 <sup>th</sup> September, 2023                                                                                                                                                                                                                                              |



Notice is hereby given that the National Company Law Tribunal MUMBAI BENCH has ordered the commencement of liquidation of the **VARSHA CORPORATION LIMITED** on **02/08/2023**. The order copy of the same has been received from NCLT website on **16/08/2023**.

The stakeholders of **VARSHA CORPORATION LIMITED** are hereby called upon to submit their claims with proof on or before 15/09/2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

*In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.*



A handwritten signature in blue ink, appearing to read "Vinodkumar Pukhraj Ambavat".

**Vinodkumar Pukhraj Ambavat**

**Liquidator**

**Varsha Corporation Limited**

**Reg No: IBBI/PA-001/IP-P00420/2017-18/10743**

**Address: Room No. 40, 9/15 Morarji Velji Bldg, 1st Floor,  
Dr. M.B Velkar Street, Kalbadevi Road, Mumbai – 400002**

**Date : 17<sup>th</sup> August, 2023**

**Place : Mumbai**